

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.08.2025**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4882 of 2025 in Comp. App. (AT) No. ____ of 2025	Ghatge Patil Automobiles Pvt. Ltd. Vs. Kiran Jaykumar Patil & Ors.	Meghna Rao
<b>2.</b>	I.A. No. 4885 of 2025 in Comp. App. (AT) No. ____ of 2025	Punam Makhni Vs. Diwaker Commercial Pvt. Ltd.	Rahul Gupta
<b>3.</b>	I.A. No. 4886 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	RCM Finance & Leasing Pvt. Ltd. & Anr. Vs. ANSA Polymers Ltd.	Srishti Juneja
<b>4.</b>	I.A. No. 4961 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Bhubananda Pradhan & Ors. Vs. OCL Iron and Steel Ltd & Ors.	Mimansak Bhardwaj
<b>5.</b>	I.A. No. 4979 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Asst. Commissioner of Commercial Taxes & GST, C.T & GST Circle, Bhubaneswar-1, Odisha Vs. Alok Kailash Saxena, Liquidator of Unity Infraprojects Ltd.	Anand Das

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**By order  
-sd/-  
Assistant Registrar**